

ITEM NO.12

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1171/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

)

Date : 29-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Sahil Patel, Adv.

For Respondent(s)

Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the respondents are duly represented.

Original records from the High Court as well as Trial
Court are still awaited. D.O. letter be issued.

List again on 21.10.2024.

SUJATA SINGH
Registrar

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